बिहार में भोजपुर-रोहतास में चावल मिलों द्वारा फैलाया गया प्रदूषण

1217. श्री राम अवधेश सिंह : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भोजपुर-रोहतास (बिहार) में चावल मिलें बहुत प्रदूषण फैला रही हैं, जो आस-पास के क्षेत्रों के व्यक्तियों के स्वास्थ्य पर प्रभाव डाल रहा है ; और

(ख) यदि हां, तो सरकार इन मिलों के विरुद्ध क्या कार्यवाही करने का विचार रखती है और कब तक ?

पर्यावरण और वन मंत्रालय के राज्य मंत्री (स्वतंत्र प्रभार) (श्री कमल नाथ) : (क) और (ख) बिहार के भोजपुर-रोहतास जिलों में चावल मिलें लघु उद्योग इकाइयां हैं, जो वर्ष के दौरान अधिकांशतः सीमित अवधि के लिए लिए चलती हैं । इन इकाइयों के बहिस्राव से जल प्रदूषण फैलता है । बिहार राज्य प्रदूषण नियंत्रण बोर्ड ने इन दो जिलों में प्रदूषण फैलाने वाली 27 चावल मिलों को अभिनिर्धारित किया है । प्रदूषण नियंत्रण के लिए राज्य सरकारों के परामर्श से एक समयबद्ध कार्य योजना तैयार की गई है और एक अधिसूचना जारी की गई है, जिसके तहत प्रदूषण इकाइयों को 31 दिसम्बर, 1991 तक निर्धारित मानकों का अनुपालन करना अपेक्षित है ।

Export of farm products

1218. MISS SAROJ KHAPARDE: Will the Minister of COMMERCE be pleased to state:

(a) what are the details of the farm products being exported at present; ara

(b) the steps being taken to in crease the export of these products?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHID): The important farm products being exported from India at present are cotton, spices, cashew kernels, tobacco; cereals, fruits and vegetables etc.

(b) To step up export of these pro ducts Government provides various incentives such as REP licences, helps buyer-seller meets, participation in overseas fairs, disseminates market intelligence to the exporters through the various Commodity Boards and the Export Promotion Councils. The recent exchange rate adjustments ond the enlarged REP Scheme would also help to enhance the exports of Farm products.

Panic among garment exporters due to abolition of CCS

1219. SHRI V. NARAYANASAMY: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that Gov ernment's decision to abolish all Cash Compensatory Support Schemes has caused panic among garment ex porters, as reported in the news item appearing in the Business Times (Times of India) of the 5th July, .1991 under the' heading 'Jarment Exports devaluation, CCS withdrawal to earning Trade" ;

(b) if so, what steps Government propose to take in this regard;

(c) whether the garment exPort industry has been adversely affected by the recent devaluation oi Indian rupee; and

(d) if so, what is Government's reaction thereto?

THE MINISTER OF STATE (IN-DEPENDENT CHARGE) OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (d) Government has noted the contents of the press report referred to in the